

Annexure-4

Name of the corporate debtor: VR2 Land Development Private Limited; Date of commencement of CIRP: 06/06/2023; List of creditors as on: 24/08/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|---------------------------|----------------|--------------------------------|-----------------|-----------------------------|---------------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Total amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of Voting share in CoC | | | | | |
| 1 | Dharmkalp Constructions and Consultancy Private Limited | 15-Jun-23 | 5,572,642 | - | Unsecured | NO | | 0.00% | NA | NA | NA | 5,572,642 | Note 1 |
| 2 | Gajendra Investment Ltd | 19-Jun-23 | 57,674,488 | 57,674,488 | Unsecured | NO | | 100.00% | NA | NA | NA | - | |
| 3 | Vrutika P. Satra | 20-Jun-23 | 569,288 | - | Unsecured | NO | Yes, at the time of giving loan | 0.00% | NA | NA | NA | 569,288 | Note 1 |
| 4 | Rushabh P. Satra | 21-Jun-23 | 65,300 | - | Unsecured | NO | Yes, at the time of giving loan | 0.00% | NA | NA | NA | 65,300 | Note 1 |
| | | | 63,881,718 | 57,674,488 | | | | 100.00% | | | | 6,207,230 | |

Note 1:-Verification could not be completed as supporting documents were not available.